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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.08.2018 AT 10.30
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 502/252/HDB/2018
NAME OF THE COMPANY	Mayapuri Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Mayapuri Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad.
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T Sujan Kumar Reddy	advocate	9/60001633	h

ORDER

None present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy for ROC.

List the matter on 11.09.2018.


MEMBER JUDICIAL